

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3705
TO BE ANSWERED ON 21.12.2021**

HOUSE FOR HOMELESS

3705. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the status of homelessness and number of people homeless in the country;
- (b) the details of the funds Government allocate to provide temporary accommodation houses to them during extreme weather conditions like heat wave, rainy season, and cold wave;
- (c) whether Government is constructing built up houses for homeless population, if so, the details thereof; and
- (d) the total allocation that the government has made for providing houses to people who are homeless or without houses?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

- (a): As per information provided by Ministry of Housing and Urban Affairs, as per census 2011, the number of houseless people in India was 17,73,040 which includes 9,38,348 from urban areas and 8,34,692 from rural areas. State/UT-wise details are at **Annexure-I**.
- (b): Ministry of Rural Development has informed that there is no provision for temporary accommodation under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G).
- (c) & (d): In pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households including urban homeless persons. States/ UTs have under-taken demand survey under PMAY-U for assessing actual demand of housing. Based on the project proposals submitted by the States/ UTs as per their assessed demand of houses under PMAY-U, around 114 lakh houses have been sanctioned across the country. Against the total sanctioned houses 52.88 lakh have been completed/ delivered to beneficiaries and remaining are at various stages of construction/ grounding.

Construction of houses under PMAY-U involve investment of Rs. 7.52 lakh crore which includes Central assistance of Rs. 1.85 lakh crore. So far, Central assistance of Rs. 1.03 lakh crore has been released.

The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households for construction of 2.95 crore Pucca houses with basic amenities to achieve the objective of “**Housing for All**”. Under PMAY-G, the beneficiaries are provided unit assistance of Rs. 1.20 lakhs in plain areas and Rs. 1.30 lakhs in difficult areas, IAP districts and Hilly areas for construction of house.

As per the Framework for Implementation the basic selection criteria for a PMAY-G beneficiary is as per SECC 2011 data as verified by Sabha. Under PMAY-G landless beneficiary are given top priority.

Providing land to the landless PMAY-G beneficiaries for the construction of the houses is of utmost importance since they are among the most deserving beneficiaries. Provision of land to beneficiary is State responsibility. As reported by the States/ UTs, out of the total **4,46,058** landless beneficiaries identified in the entire PWL so far **2,02,719** have been provided land & **3128** have been provided financial assistance for the land purchase for the construction of houses. State /UT wise status of the same is enclosed at **Annexure-II**.

Under PMAY-G, financial assistance is given directly to beneficiaries for building house.

No separate allocation is made under PMAY-G for providing houses to people who are homeless or without houses.

Annexures referred to in reply to Part (a) and (c) & (d) of the Lok Sabha Question No. 3705 to be answered on 21/12/2021 regarding 'House for Homeless'

Annexure-I

Sl. No.	State/Union Territories	Houseless population (in Numbers)		
		Total	Urban	Rural
1	ANDHRA PRADESH	145211	75857	69354
2	ARUNACHAL PRADESH	1556	313	1243
3	ASSAM	12919	2527	10392
4	BIHAR	45584	12591	32993
5	CHATTISGARH	24214	6533	17681
6	GOA	3051	1693	1358
7	GUJARAT	144306	84822	59484
8	HARYANA	51871	23789	28082
9	HIMACHAL PRADESH	4098	872	3226
10	JAMMU & KASHMIR	19047	10848	8199
11	JHARKHAND	23391	6967	16424
12	KARNATAKA	76735	35473	41262
13	KERALA	11853	7761	4092
14	MADHYA PRADESH	146435	66055	80380
15	MAHARASHTRA	210908	111373	99535
16	MANIPUR	3212	1331	1881
17	MEGHALAYA	1241	177	1064
18	MIZORAM	152	104	48
19	NAGALAND	876	344	532
20	ODISHA	34061	14053	20008
21	PUNJAB	46714	18374	28340
22	RAJASTHAN	181544	73236	108308
23	SIKKIM	277	32	245
24	TAMIL NADU	50929	37117	13812
25	TRIPURA	3225	1352	1873
26	UTTAR PRADESH	329125	180929	148196
27	UTTARAKHAND	11824	5556	6268
28	WEST BENGAL	134040	104967	29073
29	ANDAMAN & NICOBAR ISLANDS	95	65	30
30	CHANDIGARH	4139	4133	6
31	DADRA & NAGAR HAVELI	1004	281	723
32	DAMAN & DIU	737	591	146
33	NCT OF DELHI	47076	46724	352
34	PUDUCHERRY	1590	1508	82
	Total	1773040	938348	834692

Source: Houseless Population, office of the Registrar General and Census Commissioner, India.

Note: * : Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e., the area now comprising the present-day State of Andhra Pradesh and Telangana.

Annexure-II**Status of landless (no land to construct the house) beneficiaries under PMAY-G**

(Units In Nos.)

S.N.	State/ UT	No. of landless beneficiaries in the PWL	No. of Landless beneficiaries provided land	Number of landless beneficiaries provided financial assistance for land purchase	No. of Landless beneficiaries yet to be provided land/ financial assistance for land purchase
1	A&N Island	740	740	0	0
2	Andhra Pradesh	1888	1888	0	0
3	Arunachal Pradesh	0	0	0	0
4	Assam	50148	33347	0	16801
5	Bihar	27946	0	1124	26822
6	Chhattisgarh	6290	6191	0	99
7	D & N H	88	31	0	57
8	D & D	0	0	0	0
9	Goa	66	0	0	66
10	Gujarat	7665	5549	0	2116
11	Haryana	9	0	0	9
12	Himachal Pr.	151	21	0	130
13	J & K	127	0	0	127
14	Jharkhand	3434	1839	0	1595
15	Karnataka	15436	11560	0	3876
16	Kerala	7194	156	0	7038
17	Ladakh	0	0	0	0
18	Lakshadweep	0	0	0	0
19	Madhya Pr.	37463	32710	0	4753
20	Maharashtra	105000	36322	2004	66674
21	Manipur	0	0	0	0
22	Meghalaya	876	600	0	276
23	Mizoram	0	0	0	0
24	Nagaland	0	0	0	0
25	Odisha	57932	9281	0	48651
26	Pondicherry	NA	NA	NA	NA
27	Punjab	204	156	0	48
28	Rajasthan	55405	45035	0	10370
29	Sikkim	0	0	0	0
30	Tamil Nadu	50350	7049	0	43301
31	Telangana	NA	NA	NA	NA
32	Tripura	155	124	0	31
33	Uttar Pr.	1993	1993	0	0
34	Uttarakhand	539	539	0	0
35	West Bengal	14959	7588	0	7371
	Total	446058	202719	3128	240211